

**Annexure - 7**

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 19-02-2026

**List of operational creditors (Government dues)**  
(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of Receipt	Amount claimed	Amount Admitted Provisionally	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	EPFO, Howrah	PF	14-08-2024	10,82,28,302	10,82,28,302	Nil	Nil	No	NA	0	0		-
2	Employee State Insurance Corporation	ESI	28-09-2024	87,51,463	87,51,463	Nil	Nil	No	NA	0	0	-	-
3	CGST & Central Excise, BallyJI Division, Howrah Commissionerate	GST Bally	05-09-2024	3,05,50,206	3,05,50,206	Nil	Nil	No	NA	0	0	-	-
4	COMMISSIONER OF COMMERCIAL TAXES, 14 Beliaghata Road	GST Beliaghata	21-10-2024	27,63,77,223	27,63,77,223	Nil	Nil	No	NA	0	0	-	-
5	TDS	TDS-Kolkata	20-03-2025	19,41,460	19,41,460	Nil	Nil	No	NA	0	0	-	-
6	Joint Commissioner of CT & GST, CT & GST Circle, Bhubaneswar II, Bhubaneswar	GST Bhubaneswar	25-06-2024	36,24,978	36,24,978	Nil	Nil	No	NA	0	0	-	-
<b>Total</b>				<b>42,94,73,632.00</b>	<b>42,94,73,632.00</b>							-	-

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.